

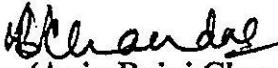
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

Consequent upon recommendation of the 'MACP Screening Committee for employees of all cadres (A,B&C) of this Establishment for grant of financial Up-gradation under the MACP Scheme' given in the meeting held on 14.11.2025 and in terms of O.M. No.35034/3/2015-Estt.(D) dated 22.10.2019, the following Personal Assistants are hereby granted benefit of 1st financial up-gradation Pay Band of Rs.9300-34800/- with Grade Pay of Rs.4800/- (level-8) from the dates mentioned against their names under MACP Scheme.

| Sl. No. | Employee Code | Name of the Official | Father's/ Husband's Name | Date for grant of 1 st financial up-gradation under MACPS GP Rs.4800/- (Level-8) |
|---------|---------------|----------------------|--------------------------|---|
| 1 | EC:29241834 | Ms. Amandeep Kaur | Sh. Jaspreet Singh | 07.06.2024 |
| 2 | EC:53574196 | Ms. Richa Guglani | Sh. Mukesh Kumar Guglani | 31.05.2024 |
| 3 | EC:41180245 | Ms. Ekta Kumari | Sh. Mamila Mehto | 30.05.2024 |

Note: Financial up-gradation under 'Modified Assured Career Progression Scheme' previously granted to Ms. Poonam Shukla (EC: 75534493) w.e.f 01.01.2024, vide this office order No. 2419-2469 /Admn.-I/(PA)/1st MACP/2024 dated 10.01.2025, is hereby modified and the official is hereby granted the benefit w.e.f 01.01.2023.


(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs.), Delhi.

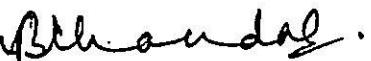
No...../Admn.-I/S&P/PA/SPA)/1st MACP/2026

Dated 1 FEB 2026

11902-11923

➤ Copy forwarded for information and necessary action to:

1. The Lt. Principal District & Sessions Judges, Central, South, South-West, North District, Delhi/New Delhi.
2. PS office of the undersigned
3. The Head of Office/DDO, Accounts Branches, Central, South, South-West, North District, Delhi/New Delhi.
4. Pay & Accounts Office (through concerned Accounts Branches), Central, South, South-West North District, Delhi/New Delhi.
5. Administrative Officer (Judi.), Recruitment Cell/Promotion Cell, THC, Delhi.
6. Administrative Officer (Judi.), Litigation Branch/Vigilance Branch, THC, Delhi.
7. Dealing Assistant, LAYERS SEAT, THC, Delhi.
8. Dealing Assistant Personal Files, P & T Seat, Admn. Branch-I, THC, Delhi.
9. Website Committee, THC, Delhi for uploading this order on official website of this office under the tab "Employee corner".
10. Official concerned with the direction to access this order through LAYERS/Official website (as individual hard copies of this order are not being circulated) and they may exercise their *Option Form* to the concerned Accounts Branch of their respective district for the purpose of pay fixation within one month from the issuance of this order.



Principal District & Sessions Judge (HQs.),
Tis Hazari Courts, Delhi.